## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM.III/166/2019-Judl./Part-1/380

Dated Shillong, the 13th September, 2021

It is hereby notified to all concerned that all cases listed for today, i.e 13<sup>th</sup> September, 2021 before the Single Bench of Hon'ble Mr. Justice Ranjit V. More, shall stand adjourned until further notice.

By order,

JOINT REGISTRAR(LISTING)
Dated Shillong, the 13<sup>th</sup> September, 2021

Memo No. HCM.III/166/2019-Judl./Part-1/380-A Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
- 8 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 9. The Assistant Solicitor General, for favour of kind information.
- 10. The President/Secretary, High Court Bar Association, Shillong for kind information
- 11. The President/ Secretary, Bar Associations of all districts for kind information.
- 12. All Court Masters, High Court of Meghalaya, for kind information.
- 13. Notice Board.
- 14. Office File.

416

JOINT REGISTRAR(LISTING)